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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 361/2001
in
OA710/2001

New Delhi this the 21st day of September, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri S.A.T. Rizvi, Member (A)

Tafseer Anwar
271-A, DDA Flats
Gazipur, Delhi-96

(Presently working as TGT
JNV Leh J & K)

..Petitioner

VERSUS

1. Ms. Achla Mouli Secretary
Department of Education
Ministry of Human Resources
Development, Shastri Bhawan,
New Delhi

2. Shri S.P. Gaur, Director,
Navodaya Vidyalaya Samiti,
I.G. Indoor Stadium, I.P. Estate,
New Delhi.

3. Dr. P.S. Salaria, Deputy Director,
Navodaya Vidyalaya Samiti, Regional
Office, Adult Education Building,
Sector-42, Chandigarh-160035.

(By Advocate Shri S. Rajappa)

..Respondents

O R D E R (ORAL)

(Smt. Lakshmi Swaminathan, Vice Chairman (J))

Learned counsel for the respondents states that the Tribunal's order dated 20.3.2001 in OA 710/2001 has been complied with which has been agreed to by Shri S.N. Anand, learned counsel.

2. Noting the above submissions, CP 361/2001 is dismissed. Notices issued to the alleged contemnors are discharged. File be consigned to the record room.


(S.A.T. Rizvi)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

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